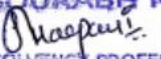


Annexure 4
Goenka Diamond & Jewels Limited; CIRP commenced on 09.12.2022;
LIST OF CREDITORS BASIS CLAIMS RECEIVED UPTO 12.09.2023
LIST OF OTHER CREDITORS (other than financial creditors and operational creditors)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Mount Unique CHS Limited	22/07/2023	3112419	0-		3112419	0	Emails has been sent to claimant to provide details as to his claim not barred by limitation, to which no reply received upto date of this list.
	Total		3112419	0-		3112419	0	

1. As per Regulation 12(2) of Insolvency And Bankruptcy Board Of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016 "A creditor, who fails to submit claim with proof within the time stipulated in the public announcement, may submit the claim with proof to the interim resolution professional or the resolution professional, as the case may be, on or before the ninetieth day of the insolvency commencement date."

2. The claim may be admitted at a later stage if delay is condoned by the Honourable NCLT.

For SOURABH MALPANE

INSOLVENCY PROFESSIONAL
 IP Reg. No. 1891/PA-001/IP-P01265/2018-19/12047